

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No.61/785/2020
MA 61/999/2020
SWP 1244/2007

This the 7th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

Shakuntla Devi W/o Sh. Anil Kumar Gorka R/o H.No.458/7 Ward No.7,
Narwal Pain, Satwari, Jammu, age 37 years.

.....Applicant

(Advocate: Mr. Surinder Kour)

Versus

1. State of Jammu and Kashmir
Through Chief Secretary J&K Govt.
Civil Secretariat, Jammu.
2. Jammu and Kashmir State Services Selection Recruitment Board,
through its Chairman Zum Zum Building Ram Bagh, Srinagar.
3. Chairman, Jammu and Kashmir State Services Selection Recruitment
Board Zum Zum Building Ram Bagh, Srinagar.
4. Secretary, Jammu and Kashmir State Services Selection Recruitment
Board Zum Zum Building Ram Bagh, Srinagar.
5. Administrative Officer, Jammu and Kashmir State Services Selection
Recruitment Board I DC Green Belt Park, Gandhi Nagar, Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

O R D E R (Oral)

Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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